CONSTRUCTION ACTIVITIES AROUND DEFENCE ESTABLISHMENTS

307. SHRI M.K. RAGHAVAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Ministry has updated NOC guidelines for construction near or along defence establishments after the one in 21.10.2016 and if so, the details thereof;

(b) whether there is any plan to modify the NOC guidelines in the interest of public without compromising safety of defence establishments and if so, the details thereof;

(c) whether any incidents have been reported regarding misinterpretation of NOC guidelines by the authorities in the country especially at Kozhikode and if so, the details thereof;

(d) whether there is any direction issued by the Ministry to ban construction within 50m and compulsory NOC for construction within 500m of Kozhikode Barracks in Kerala and if so, the details thereof; and

(e) the amount invested by various stake holders of NIRDESH and the manner in which it can be made useful to tax payers?

A N S W E R

MINISTER OF STATE (SHRI SHRIPAD NAIK)
IN THE MINISTRY OF DEFENCE

(a) & (b): A proposal for revision of NOC guidelines is under deliberation in the Ministry of Defence in consultation with the Services and Coast Guard taking into account the safety of defence establishments.

(c) No such incident has been reported at Kozhikode to the Government.
(d) NoC guidelines dated 18.05.2011 are applicable for all defence establishments. As per the ibid guidelines, restrictions are imposed on constructions coming up within 100 meters (for multi-storey building of more than four storeys, the distance shall be 500 meters) from radius of defence establishments.

(e) A total amount of ₹49,66,65,118.45 has been contributed to the corpus of the society by various stakeholders of NIRDESH as on 31st March, 2020. GoI has not provided any grant-in-aid to NIRDESH. This society undertakes research activity related to ship and submarine manufacturing and training of ship building workforce.